COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 171 of 2016

Dated : 18th July, 2016

Present: **Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**
Hon' bleMr. I.J. Kapoor, Technical Member

In the matter of :

Neyveli Lignite Corporation Ltd. **...Appellant(s)**
Versus
Central Electricity Regulatory Commission &Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. AnushreeBardhan
Mr. Shubham Arya

O R D E R

Issue notice to the Respondents returnable on 17.08.2016. Dasti, in addition, is permitted.

List the matter on ***17.08.2016.***

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps